

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.10/AM21
HELD ON 06.01.2021
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 10/87ALC1/2020 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 06.01.2021, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

The Committee approved the minutes of Norms Committee -VII Meeting No. 8/87 dated 28.10.2020 since uploaded on DGFT website.

Case No. A-38	M/s. Chirag Pack (India) Pvt. Ltd.	HQ. F. No. 01/87/50/00350/AM12	Approved
NC No.10/21		RLA F. No. 03/94/040/00921/AM12	
Dated: 30.12.2020		AA No. 0310677985 dated 20.01.2012	

Subject: Request for enhancement of quantity of Import Item No.5 in respect of Advance Authorization No.0310677985 dated 20.01.2012.

Decision: The Committee considered the case as per agenda and decided to amend the quantity of Import Item No.5 as under:-

Import item No.5	Quantity allowed in M. No. 11 dated 20.06.2012	Quantity amended
UV Coatings (Lacure/Paints) (Solid Content 30%) Viscosity 9-11s/F-4	0.100Kg/Kg	0.400Kg/Kg

Note: - No repeat basis Advance Authorization further.

RA may take consequential action as per Policy / Procedures.

दिलीप कुमार/DILIP KUMAR
उप निदेशक, विदेश व्यापार, DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-43	M/s. Zahonero India Pvt.Ltd.	HQ. F. No. 01/87/050/272/AM13	Rejected
NC No.10/21		RLA F. No. 05/24/040/229/AM13	
Dated: 30.12.2020		AA No. 0510336112 Dated 28.09.2012	

Subject: Fixation of norms in respect of Advance Authorization No. 0510336112 Dated 28.09.2012.

Decision: The committee noted that a D/L was issued to firm on 03.07.2020 and reminder dated 13.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

Case No. A-44	M/s. Synthetic Packers Pvt. Ltd.	HQ. F. No. 01/87/50/900/AM19	Rejected
NC No.10/21		RLA F. No. 07/24/40/35/AM18	
Dated: 30.12.2020		AA No. 0710111642 dated 23.05.2017	

Subject: Request of modification of ad-hoc norms in respect of Advance Authorization No. 0710111642 dated 23.05.2017.

Decision: The committee noted that a D/L was issued to firm on 13.10.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

Case No. A-45	M/s. G+H Insulation India	HQ. F. No. 01/87/050/362/AM16	Approved
NC No.10/21		RLA F. No. 03/94/40/467/AM16	
Dated: 30.12.2020		AA No. 0310798888 dated 15.09.2015	

Subject: Fixation of norms in respect of Advance Authorization No. 0310798888 dated 15.09.2015.

Decision: Based on the examination of the case of firm, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
As indicated in Advance Authorization No. 0310798888 dated 15.09.2015	As indicated in Advance Authorization No. 0310798888 dated 15.09.2015	Nestaan Cyro Pir 50: 50Kg/m3, HCFC Free Foam, Foam Block Form	3059.960Cubic Meter
		Hypalon Vapur Barrier Mastic	8400Litre
		Joint Sealant	4500Litre
		Flexible Joint Sealing	1050Liter

RA may take consequential action as per Policy / Procedures.

Case No. A-46	M/s. Vision Products Pvt. Ltd	HQ. F. No. 01/87/50/217/AM17	Approved
NC No.10/21		RLA F. No. 34/24/40/48/AM17	
Dated: 30.12.2020		AA No. 3410042290 dated 23.06.2016	

Subject: Re-consider the decision of NC Meeting No.14/87 dated 21.12.2016 in respect of Advance Authorization No. 3410042290 dated 23.06.2016.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/217/AM17, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Alkyd Resin VLK- 3580 (80%)	1Kg	Pentaerythritol	0.198Kg
		Phthalic Anhydride	0.279Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-47	M/s. Guarniflon India Pvt. Ltd.	HQ. F. No. 01/87/050/287/AM20	Approved
NC No.10/21		RLA F. No. 03/94/40/388/AM20	
Dated: 30.12.2020		AA No. 0310830964 dated 13.08.2019	

Subject: Request for amendment in quantity of export item, approved in NC Meeting No.12/87 dated 20.11.2019 in respect of Advance Authorization No.0310830964 dated 13.08.2019.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/217/AM17, the Committee decided to amend the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
39209949 PTFE SKIVED OR MOLDED SHEETS, 39209999 PTEF SKIVED TAPE OR FILM POLY TETRA FLUORO ETHYLENE PRODUCTS	104411.76Kg	POLY TETRA FLUORO ETHYLENE (PTFE) POWDER- (IMPORTED) RAW MATERIAL	74549Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-48	M/s. Gujarat Raffia Industries Ltd.	HQ. F. No. 01/87/50/467/AM19	Approved
NC No.10/21		RLA F. No. 08/24/40/226/AM19	
Dated: 30.12.2020		AA No. 0810143674 dated 10.10.2018	

Subject: Request for fixation of norms in respect of Advance Authorization No.0810143674 dated 10.10.2018.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/467/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Laminated Plastic Sheetings	285000Kg (excluding weight of Aluminium eyelet)	HDPE Granules	145150.500Kg
		LDPE Granules	145150.500Kg
		Titanium Dioxide	5329.500Kg
		Colour Masterbatch	1026Kg
		U.V. Stabilizer	1026Kg
		Aluminium Eyelet (Gromet)	Nett + 1% wastage

RA may take consequential action as per Policy / Procedures.

Deep Kumar
 DEEPA KUMAR
 Joint Secretary (Export)
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

Case No. A-49 NC No.10/21 Dated: 30.12.2020	M/s. Gujarat Fluoro Chemicals Ltd.	HQ. F. No. 01/87/50/802/AM19 RLA F. No. 34/24/40/128/AM19 AA No. 3410044337 Dated 18.07.2018	Rejected
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Subject: Fixation of norms in respect of Advance Authorization No. 3410044337 Dated 18.07.2018.

Decision: The Committee considered the case as per agenda and noted that no satisfactory reply given by the firm. Therefore, Committee decided to reject the case.

Case No. A-50 NC No.10/21 Dated: 30.12.2020	M/s. Gujarat Fluoro Chemicals Ltd.	HQ. F. No. 01/87/050/0474/AM19 RLA F. No. 34/24/40/167/AM19 AA No. 3410044396 Dated 08.08.2018	Rejected
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Subject: Fixation of norms in respect of Advance Authorization No. 3410044396 Dated 08.08.2018.

Decision: The Committee considered the case as per agenda and noted that no satisfactory reply given by the firm. Therefore, Committee decided to reject the case.

Case No. A-51 NC No.10/21 Dated: 30.12.2020	M/s. Crest Composites & Plastics Pvt. Ltd.	HQ. F. No. 01/87/50/465/AM19 RLA F. No. 08/24/40/217/AM19 AA No. 0810143658 dated 09.10.2018	Approved
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Subject: Request for fixation of norms in respect of Advance Authorization No. 0810143658 dated 09.10.2018.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/465/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Unsaturated Polyester Resin	1Kg	Mono Propylene Glycol	0.0489Kg
		Purified Isophthalic Acid	0.0648Kg
		Mono Ethylene Glycol	0.0197Kg
		MP Diol Glycol	0.0578Kg
		Phthalic Anhydride	0.0188Kg
		Maleic Anhydride	0.2063Kg
		Styrene Monomer	0.3272Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-52 NC No.10/21 Dated: 30.12.2020	M/s. Plastic Products Engineering Company	HQ. F. No. 01/87/50/513/AM20 RLA F. No. 08/24/40/284/AM20 AA No. 0810146828 dated 23.12.2019	Status: Deferred
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Subject: Request for fixation of norms in respect of Advance Authorization No.0810146828 dated 23.12.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Buifrication of export & import for Virgin & Filled PTFE.
- Exact specification & composton of Fiolled Grade PTFE.

Case No. A-53	M/s. Synthetic Packers Pvt. Ltd.	HQ. F. No. 01/87/50/975/AM19	Approved
NC No.10/21		RLA F. No. 07/24/40/185/AM19	
Dated: 30.12.2020		AA No. 0710114056 dated 26.10.2018	

Subject: Request of modification of ad-hoc norms in respect of Advance Authorization No. 0710114056 dated 26.10.2018.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/975/AM19, the Committee decided to amend the license as under:-

Export item	Quantity	Import item	Quantity
PE FILM (CONTAINING MINIMUM 14% NYLON)	1MT	LDPE GRANULES	0.315MT
		ENHANCE POLYETHYLENE RESIN	0.5565MT
		NYLON GRANULES	0.147MT
		FUNCTIONAL POLYMERS	0.0315MT

RA may take consequential action as per Policy / Procedures.

Case No. A-54	M/s. Sunlink Photovoltaic Pvt. Ltd.	HQ. F. No. 01/87/50/221/AM20	Status: Deferred
NC No.10/21		RLA F. No. 31/83/40/53/AM20	
Dated: 30.12.2020		AA No. 3110067464 dated 05.07.2019	

Subject: Request for fixation of norms in respect of Advance Authorization No. 3110067464 dated 05.07.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- All Technical details as per Appendix 4E.
- Detailed manufacturing process along with technical justification of wastage claimed at each stage.
- Details of indigenous input along with quantity.
- Material balance between import & export.
- Detailed specification & catalogue of import items.
- Technical justification for quantity required of import item.
- Legible copy of application.

Case No. A-55	M/s. Kataline Infraproducts Pvt. Ltd.	HQ. F. No. 01/87/50/1196/AM19	Approved
NC No.10/21		RLA F. No. 50/24/40/12/AM16	
Dated: 30.12.2020		AA No. 5010002226 dated 20.10.2015	

Subject: Fixation of norms in respect of Advance Authorization No. 5010002226 dated 20.10.2015.

Decision: Based on the examination of the case of firm, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Thermoplastic Resin (For road marking paint)	500MT	Hydrocarbon Petroleum Resin	105MT
		Titanium Di-oxide	55MT
		Glass Beads	28MT

RA may take consequential action as per Policy / Procedures.

Case No. A-56	M/s. G B Rubber Products	HQ. F. No. 01/87/50/198/AM16	Status: Deferred
NC No.10/21		RLA F. No. 31/83/40/273/AM15	
Dated: 30.12.2020		AA No. 3110065508 dated 25.06.2015	

Subject: Re-consider the decision of NC Meeting No.6/87 dated 10.08.2016 in respect of Advance Authorization No. 3110065508 dated 25.06.2015.

Decision: The committee considered the case as per agenda and decided to send the application to DPIIT for examination and deferred the case.

Case No. A-57	M/s. SRF Ltd.	HQ. F. No. 01/87/50/91/AM20	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/72/AM20	
Dated: 30.12.2020		AA No. 0510410534 dated 09.05.2019	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510410534 dated 09.05.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- a) Wastage of each stage of manufacture.

Case No. A-58	M/s. Flexituff International Ltd.	HQ. F. No. 01/87/050/00008/AM10	Rejected
NC No.10/21		RLA F. No. 11/24/040/00081/AM09	
Dated: 30.12.2020		AA No. 1110020023 Dated 09.04.2009	

Subject: Inclusion of Import Item Fuel (Furnace Oil) Consumable.

Decision: The committee considered the request of the firm to re-consider the decision of NC Meeting No.24/87 dated 09.09.2009 as per agenda and decided to reject the request as there is no merit.

Case No. A-59	M/s. Swastik Polymers	HQ. F. No. 01/87/50/112/AM19	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/28/AM19	
Dated: 30.12.2020		AA No. 0510406188 dated 20.04.2018	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510406188 dated 20.04.2018.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-60	M/s. Swastik Polymers	HQ. F. No. 01/87/50/156/AM18	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/646/AM17	
Dated: 30.12.2020		AA No. 0510402080 dated 28.03.2017	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510402080 dated 28.03.2017.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-61	M/s. Swastik Polymers	HQ. F. No. 01/87/50/589/AM18	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/510/AM18	
Dated: 30.12.2020		AA No. 0510405345 dated 15.01.2018	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510405345 dated 15.01.2018.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-62	M/s. Adria (India) Stone Tech Pvt. Ltd.	HQ. F. No. 01/87/50/222/AM14	Status: Deferred
NC No.10/21		RLA F. No. 07/24/40/508/AM13	
Dated: 30.12.2020		AA No. 0710094864 dated 17.04.2013	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0710094864 dated 17.04.2013.

Decision: The committee considered the case as per agenda and decided to refer the file to DPIIT for examination and deferred the case.

Case No. A-63	M/s. Swastik Polymers	HQ. F. No. 01/87/50/393/AM16	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/512/AM16	
Dated: 30.12.2020		AA No. 0510397369 dated 20.01.2016	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510397369 dated 20.01.2016.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-64	M/s. Swastik Polymers	HQ. F. No. 01/87/50/25/AM19	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/572/AM18	
Dated: 30.12.2020		AA No. 0510405616 dated 12.02.2018	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510405616 dated 12.02.2018.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-65	M/s. Swastik Polymers	HQ. F. No. 01/87/50/585/AM18	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/396/AM18	
Dated: 30.12.2020		AA No. 0510404846 dated 11.12.2017	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510404846 dated 11.12.2017.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-66	M/s. Swastik Polymers	HQ. F. No. 01/87/171/ /AM21	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/346/AM17	
Dated: 30.12.2020		AA No. 0510400229 dated 24.10.2016	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510400229 dated 24.10.2016.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

Case No. A-67	M/s. Swastik Polymers	HQ. F. No. 01/87/171/ /AM21	Status: Deferred
NC No.10/21		RLA F. No. 05/24/40/351/AM17	
Dated: 30.12.2020		AA No. 0510400241 dated 24.10.2016	

Subject: Request for fixation of norms in respect of Advance Authorization No. 0510400241 dated 24.10.2016.

Decision: The committee considered the case as per agenda and decided to refer the file to Technical Expert (Consultant {SK}) for examination and deferred the case.

	:01/87/050/00952/AM19/	:03/95/040/00065/AM17/	26.04.2016	
	Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
3	Case No.:12/7/87-ALC1/2020 HQ File :01/87/050/00844/AM21/	Party Name:AMAR CHAND & SONS RLA File :30/24/040/00037/AM18/	Meet No/Date:10/87-ALC1/2020 30.12.2020 Lic.No/Date:3010104224 29.01.2018	Status: Deferred
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 05.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			
4	Case No.:8/16/87-ALC1/2018 HQ File :01/87/050/00305/AM19/	Party Name:TEGA INDUSTRIES LIMITED RLA File :02/24/040/00058/AM19/	Meet No/Date:10/87-ALC1/2020 30.12.2020 Lic.No/Date:0210208570 16.07.2018	Status: Deferred
	Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the case to DPIIT for examination and deferred the for last time.			
5	Case No.:7/7/87-ALC1/2020 HQ File :01/87/050/00839/AM21/	Party Name:MANALI PETROCHEMICALS LIMITED RLA File :04/24/040/00066/AM18/	Meet No/Date:10/87-ALC1/2020 30.12.2020 Lic.No/Date:0410164784 15.10.2018	Status: Deferred
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the for last time.			
6	Case No.:318/24/87-ALC1/2018 HQ File :01/87/050/01124/AM19/	Party Name:KEY EXPORTS, RLA File :03/94/040/01001/AM19/	Meet No/Date:10/87-ALC1/2020 30.12.2020 Lic.No/Date:0310827208 21.02.2019	Status: Rejected
	Decision : The committee considered the case as per agenda and noted that export & import items is not clear. Therefore, committee decided to reject the case.			
7	Case No.:21/8/87-ALC1/2019 HQ File :01/87/050/00208/AM20/	Party Name:GOLDEN ROLLS PVT LTD RLA File :33/24/040/00009/AM20/	Meet No/Date:10/87-ALC1/2020 30.12.2020 Lic.No/Date:3310030559 28.06.2019	Status: Deferred
	Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the reply to DPIIT for examination and deferred the case.			

8	Case No.:36/8/87-ALC1/2019	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00223/AM20/	RLA File :03/95/040/00077/AM20/	Lic.No/Date:0310830155 08.07.2019	
	Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020 and 03.11.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:39/8/87-ALC1/2019	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved	
HQ File :01/87/050/00226/AM20/	RLA File :03/94/040/00301/AM20/	Lic.No/Date:0310830273 12.07.2019		
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/226/AM20, the Committee decided to ratify the license as under:-				
9	Export item	Quantity	Import item	Quantity
	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING, TYPE-6500 (VARIOUS THICKNESS 14298kg/Sq.mtr.) Net content for item no.1- 65333.33 kg. , item no.2 - 15428.57 kg. , item no.3 - 61161.90 kg. and item no.4 - 49219.04 kg. (weight not less than 13.634Kg/Sq.Meter)	20000Sq.meter	POLYESTER FILAMENT YARN (1000 D)	68600Kg
			NYLON YARN (1260 D)	16200Kg
			PVC RESIN	64220Kg
			PHOSPHATE PLASTICIZER	51680Kg
RA may take consequential action as per Policy / Procedures.				

10	Case No.:58/8/87-ALC1/2019	Party Name:TANGERINE DESIGN PVT. LTD.	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00245/AM20/	RLA File :05/24/040/00246/AM20/	Lic.No/Date:0510411359 25.07.2019	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

11	Case No.:65/8/87-ALC1/2019	Party Name:TIME TECHNOPLAST LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00252/AM20/	RLA File :03/95/040/01385/AM19/	Lic.No/Date:0310830636 29.07.2019	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/226/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
EMPTY 26.2 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT ACCELERATOR 1400 KGS, EPOXY RESIN 74000 KGS, EPOXY HARDNER 68000 KGS, GLASS FIBER 490000 KGS, HDPE GRANULES 250000 KGS, LLDPE GRANULES 400000 KGS, METAL INSERT 200000 NOS, SAFETY VALVE 200000 NOS	200000Nos.	Epoxy ACCELERATOR	1456Kg
EMPTY 47.0 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT ACCELERATOR 260 KGS, EPOXY RESIN 11800 KGS, EPOXY HARDNER 11200 KGS, GLASS FIBER 89000 KGS, HDPE GRANULES 34400 KGS, LLDPE GRANULES 66000 KGS, METAL INSERT 20000 NOS, SAFETY VALVE 20000 NOS	20000Nos.	EPOXY RESIN	76960Kg
		EPOXY HARDNER	70720Kg
		GLASS FIBER	509600Kg
		HDPE GRANULES	262500Kg
		LLDPE GRANULES	420000Kg
		METAL INSERT (made out of Carbon Steel Grade E450, Size 65 MM Dia x 55 MM Long)	Net to net
		SAFETY VALVE (for Gas Cylinder made out of Brass)	Net to net
		Epoxy ACCELERATOR	270.400Kg
		EPOXY RESIN	12272Kg
		EPOXY HARDNER	11648Kg
		GLASS FIBER	92560Kg
		HDPE GRANULES	36120Kg
		LLDPE GRANULES	69300Kg
		METAL INSERT (made out of Carbon Steel Grade E450, Size 65 MM Dia x 55 MM Long)	Net to net
		SAFETY VALVE (for Gas Cylinder made out of Brass)	Net to net

RA may take consequential action as per Policy / Procedures.

Case No.:88/8/87-ALC1/2019	Party Name:VACMET INDIA LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
12 HQ File :01/87/050/00275/AM20/	RLA File :06/24/040/00027/AM20/	Lic.No/Date:0610039261 07.08.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

13 Case No.:92/8/87-ALC1/2019	Party Name:RMG	Meet No/Date:10/87-	Status:
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	POLYVINYL INDIA LTD.	ALC1/2020 30.12.2020	Rejected
HQ File :01/87/050/00279/AM20/	RLA File :05/24/040/00260/AM20/	Lic.No/Date:0510411472 08.08.2019	
Decision : The committee considered the case as per agenda and noted that the firm has mentioned that their request is for change in the norms and they have not taken any Advance Authorization. Therefore, committee decided to reject the request for ratification.			

Case No.:3/11/87-ALC1/2019	Party Name: APOLLO PIPES LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
14 HQ File :01/87/050/00321/AM20/	RLA File :05/23/040/00209/AM20/	Lic.No/Date:0510411684 29.08.2019	
Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:4/11/87-ALC1/2019	Party Name: APOLLO PIPES LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
15 HQ File :01/87/050/00322/AM20/	RLA File :05/23/040/00210/AM20/	Lic.No/Date:0510411685 29.08.2019	
Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:5/11/87-ALC1/2019	Party Name:APOLLO PIPES LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
16 HQ File :01/87/050/00323/AM20/	RLA File :05/23/040/00211/AM20/	Lic.No/Date:0510411686 29.08.2019	
Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:20/11/87- ALC1/2019	Party Name:ENTREMONDE POLYCOATERS LTD.	Meet No/Date:10/87- ALC1/2020 30.12.2020	Approved
HQ File :01/87/050/00338/AM20/	RLA File :03/94/040/00438/AM20/	Lic.No/Date:0310831394 06.09.2019	
17	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/338/AM20, the Committee decided to ratify the license as under:-		

Export item	Quantity	Import item	Quantity
Both / Double Side PU Coated Polyester Fabric Coating weight of 445 Gms/ Sq. mtr. And with Base Fabric weight of 55 gms	15000Sq.meter	FABRIC POLYESTER WIWK PLAIN 55 GSM 1500 MM UN- DYED 500 D 9 X 9	16050Sq.meter

Ardeep Kumar
 उद्योग विभाग, नई दिल्ली
 जलियाँ बाजार, नई दिल्ली
 Ministry of Commerce & Industry
 उद्योग विभाग, नई दिल्ली
 Udyog Bhawan, New Delhi

Both / Double Side PU Coated Polyester Fabric Coating weight of 635 Gms/ Sq. mtr. And with Base Fabric weight of 90 gms	25000Sq.meter	ESTANE COMPOUND 54600 NATURAL 021 P (TPU)	7008.75Kg
Both / Double Side PU Coated Polyester Fabric Coating weight of 1010 Gms/ Sq. mtr. And with Base Fabric weight of 90 gms	15000Sq.meter	FABRIC POLYESTER WIWK PLAIN 90 GSM 1500 MM UN-DYED 1000 D 9 X 9	26750Sq.meter
		ESTANE COMPOUND 54600 NATURAL 021 P (TPU)	16668.70Kg
		FABRIC POLYESTER WIWK PLAIN 90 GSM 1500 MM UN-DYED 1000 D 9 X 9	16050Sq.meter
		ESTANE COMPOUND 54600 NATURAL 021 P (TPU)	15907.5Kg

RA may take consequential action as per Policy / Procedures.

Case No.:22/11/87- ALC1/2019	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
18 HQ File :01/87/050/00340/AM20/	RLA File :34/24/040/00157/AM20/	Lic.No/Date:3410045439 09.09.2019	
Decision : The committee noted that a D/L was issued to firm on 28.10.2019 and reminder dated 14.01.2020 & 29.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:25/11/87- ALC1/2019	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
19 HQ File :01/87/050/00343/AM20/	RLA File :08/24/040/00178/AM20/	Lic.No/Date:0810146143 12.09.2019	
Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:28/11/87- ALC1/2019	Party Name:BENEXI VINYL PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
20 HQ File :01/87/050/00346/AM20/	RLA File :05/23/040/00235/AM20/	Lic.No/Date:0510411826 12.09.2019	
Decision : The committee noted that a D/L was issued to firm on 14.01.2019 and reminder dated 07.08.2020 & 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

21 Case No.:31/11/87- ALC1/2019	Party Name:EM TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020	Status: Deferred
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 एच. महाविदेशिक विदेश बाजार/02/05/87
 विदेश बाजार महाविदेशिक/05/87
 बाजार एच. एच. बाजार/9
 Ministry of Commerce & Industry
 एच. बाजार, नई दिल्ली
 Hq:og Bhawan, New Delhi

Decision : The committee noted that a D/L was issued to firm on 28.10.2019 and reminder dated 07.08.2020 & 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

	Case No.:79/11/87-ALC1/2019	Party Name:SHRINATH ROTO PACK PVT LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
27	HQ File :01/87/050/00397/AM20/	RLA File :09/24/040/00359/AM20/	Lic.No/Date:0910068075 11.10.2019	
Decision : The committee noted that a D/L was issued to firm on 14.01.2020 and reminder dated 07.08.2020 & 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:5/14/87-ALC1/2019	Party Name:SRF LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
28	HQ File :01/87/050/00475/AM20/	RLA File :05/24/040/00498/AM20/	Lic.No/Date:0510412592 21.11.2019	
Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:6/14/87-ALC1/2019	Party Name:VACMET INDIA LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
29	HQ File :01/87/050/00476/AM20/	RLA File :06/24/040/00063/AM20/	Lic.No/Date:0610039354 22.11.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

	Case No.:11/14/87-ALC1/2019	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00481/AM20/	RLA File :07/24/040/00191/AM20/	Lic.No/Date:0710115744 26.11.2019	
30	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Specific Polymer of import Item No.1. b) Specification & size of import item No.4 to 8. c) GSM of import item No.8.			

	Case No.:14/14/87-ALC1/2019	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
31	HQ File :01/87/050/00484/AM20/	RLA File :24/24/040/00039/AM20/	Lic.No/Date:2410042935 27.11.2019	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Deputy
 Director General, Foreign Trade
 कृष्णज्योति बाजार, नई दिल्ली
 Ministry of Commerce & Industry
 Government of India
 Udyog Bhawan, New Delhi

Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

32	Case No.:15/14/87- ALC1/2019	Party Name:ORNATE PLASTICS PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00485/AM20/	RLA File :24/24/040/00038/AM20/	Lic.No/Date:2410042938 28.11.2019	
Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

33	Case No.:16/14/87- ALC1/2019	Party Name:CONTINENTAL INDIA PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00486/AM20/	RLA File :05/23/040/00328/AM20/	Lic.No/Date:0510412682 28.11.2019	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 25.09.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

34	Case No.:17/14/87- ALC1/2019	Party Name:MALAYA RUB- TECH INDUSTRIES	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00487/AM20/	RLA File :10/24/040/00072/AM20/	Lic.No/Date:1010060330 28.11.2019	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.				

35	Case No.:18/14/87- ALC1/2019	Party Name:VISION POLYMER PVT LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00488/AM20/	RLA File :34/24/040/00264/AM20/	Lic.No/Date:3410045665 29.11.2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) As per process flow chart, Additives are being added. As such quantity of Additives & their specific name be provided.				

36	Case No.:1/17/87- ALC1/2019	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00547/AM20/	RLA File :08/24/040/00296/AM20/	Lic.No/Date:0810146964 09.01.2020	

Dilip Kumar

विलीप कुमार/DILIP KUMAR
उप महासंचालक निदेश, आपदा/उप निदेश
निदेश, आपदा/उप निदेश, आपदा/उप निदेश
संयोजक एवं उपाय निदेश, आपदा/उप निदेश
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/547/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PP WOVEN SACKS WITH LINER/BIG BAGS (ACTUAL CONTENT OF PP WOVEN FABRICS -45MT, PP WEBBING - 15MT, LLDPE LINER - 35MT, PP YARN - 5MT)	100MT	PP WOVEN FABRICS	45.9MT
		PP WEBBING of relevant width	15.30MT
		LLDPE LINER of relevant GSM	35.70MT
		PP YARN of relevant denier	5.10MT

RA may take consequential action as per Policy / Procedures.

	Case No.:3/17/87-ALC1/2019	Party Name:OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
37	HQ File :01/87/050/00549/AM20/	RLA File :05/24/040/00643/AM20/	Lic.No/Date:0510413270 09.01.2020	
Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the reply to DPIIT for examination and deferred the case.				

	Case No.:5/17/87-ALC1/2019	Party Name:VINYL TUBES PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
38	HQ File :01/87/050/00551/AM20/	RLA File :05/24/040/00650/AM20/	Lic.No/Date:0510413332 15.01.2020	
Decision : The committee noted that a D/L was issued to firm on 31.01.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:7/17/87-ALC1/2019	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
39	HQ File :01/87/050/00553/AM20/	RLA File :05/24/040/00651/AM20/	Lic.No/Date:0510413358 16.01.2020	
Decision : The committee noted that a D/L was issued to firm on 31.01.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:9/17/87-ALC1/2019	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
40	HQ File :01/87/050/00555/AM20/	RLA File :52/24/040/00062/AM20/	Lic.No/Date:5210043303 16.01.2020	
Decision : The committee noted that a D/L was issued to firm on 31.01.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

		PVT LTD	30.12.2020	
	HQ File :01/87/050/00625/AM20/	RLA File :02/24/040/00198/AM20/	Lic.No/Date:0210209810 02.03.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to Deptt. of C&PC for examination and deferred the case.			
	Case No.:6/1/87-ALC1/2020	Party Name:DASHMESH RUBBER INDUSTRIES PVT.LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
52	HQ File :01/87/050/00626/AM20/	RLA File :52/24/040/00076/AM20/	Lic.No/Date:5210043355 04.03.2020	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 03.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			
	Case No.:10/1/87-ALC1/2020	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
53	HQ File :01/87/050/00630/AM20/	RLA File :34/24/040/00364/AM20/	Lic.No/Date:3410045929 05.03.2020	
	Decision : The committee considered the case as per agenda and noted that the reply to D/L has been furnished by the firm. Committee considered the case and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.			
	Case No.:13/1/87-ALC1/2020	Party Name:GRP LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
54	HQ File :01/87/050/00633/AM20/	RLA File :03/94/040/01046/AM20/	Lic.No/Date:0310835325 09.03.2020	
	Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
	Case No.:14/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
55	HQ File :01/87/050/00634/AM20/	RLA File :03/95/040/01174/AM20/	Lic.No/Date:0310835337 09.03.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:15/1/87-ALC1/2020	Party Name:CHECKPOINT APPAREL LABELING SOLUTIONS (I) PVT.LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
56	HQ File :01/87/050/00635/AM20/	RLA File :04/24/040/00194/AM20/	Lic.No/Date:0410166604 10.03.2020	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to			

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 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

the authorization holder for submission of the following information and deferred the case:-

1. Complete specification indicating generic name of each import item and also give thickness etc., of export items.
2. Reason with justification of higher wastage of raw materials.
3. Complete calculation for requirement of raw materials for manufacturing each export item separately.
4. Export wise import details i.e. import items required separately for each export item.

57	Case No.:17/1/87-ALC1/2020	Party Name:HOODS CORPORATION	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00637/AM20/	RLA File :02/24/040/00201/AM20/	Lic.No/Date:0210209819 11.03.2020	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/637/AM20, the Committee decided to ratify the license as under:-			
	Export item Cable Ties (Made out of Nylon)	Quantity 50000Kg	Import item Nylon granules/ chips - PA 66	Quantity 51500Kg
	RA may take consequential action as per Policy / Procedures.			

58	Case No.:18/1/87-ALC1/2020	Party Name:KUMAR ARCH TECH PVT. LTD.,	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00638/AM20/	RLA File :13/24/040/00203/AM20/	Lic.No/Date:1310049547 13.03.2020	
	Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

59	Case No.:19/1/87-ALC1/2020	Party Name:BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00639/AM20/	RLA File :05/23/040/00480/AM20/	Lic.No/Date:0510413879 16.03.2020	
	Decision : The committee noted that a D/L was issued to firm on 24.07.2020 and reminder dated 28.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

60	Case No.:20/1/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00640/AM20/	RLA File :03/94/040/01041/AM20/	Lic.No/Date:0310835435 17.03.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to Technical Expert (Consultant {DNM}) for examination and deferred the case.			

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

61	Case No.:21/1/87-ALC1/2020	Party Name:KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00641/AM20/	RLA File :31/83/040/00165/AM20/	Lic.No/Date:3110067717 17.03.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 24.07.2020 and reminder dated 24.09.2020 & 12.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

62	Case No.:22/1/87-ALC1/2020	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00642/AM20/	RLA File :30/24/040/00099/AM20/	Lic.No/Date:3010105103 17.03.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.				

63	Case No.:23/1/87-ALC1/2020	Party Name:PRASPACK POLYMERS	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00643/AM20/	RLA File :08/24/040/00411/AM20/	Lic.No/Date:0810147516 19.03.2020	
Decision : The Committee considered the case as per agenda and note that the reply is vague as it has indicated as follows:-				
a) Indigenous input Nil. b) Weight of export is – 200MT. c) Nett content of inputs are 140+50 = 190MT.				
The firm be issued deficiency letter to clarify above.				

64	Case No.:24/1/87-ALC1/2020	Party Name:PIONEER POLYLEATHERS LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00644/AM20/	RLA File :05/24/040/00776/AM20/	Lic.No/Date:0510413932 20.03.2020	
Decision : The committee noted that a D/L was issued to firm on 24.07.2020 and reminder dated 23.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

65	Case No.:25/1/87-ALC1/2020	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00645/AM20/	RLA File :05/23/040/00488/AM20/	Lic.No/Date:0510413935 20.03.2020	
Decision : The committee noted that a D/L was issued to firm on 24.07.2020 and reminder dated				

23.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

66	Case No.:29/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00649/AM20/	RLA File :03/95/040/01087/AM20/	Lic.No/Date:0310835547 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

67	Case No.:31/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00651/AM20/	RLA File :03/95/040/01124/AM20/	Lic.No/Date:0310835543 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

68	Case No.:32/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00652/AM20/	RLA File :03/95/040/01125/AM20/	Lic.No/Date:0310835544 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

69	Case No.:33/1/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00653/AM20/	RLA File :03/95/040/01173/AM20/	Lic.No/Date:0310835546 20.03.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

70	Case No.:28/1/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00648/AM20/	RLA File :07/24/040/00313/AM20/	Lic.No/Date:0710116301 24.03.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 05.01.2021. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

71	Case No.:34/1/87-ALC1/2020	Party Name:HYDRAGUARD INTERNATIONAL PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00654/AM21/	RLA File :04/24/040/00204/AM20/	Lic.No/Date:0410166652 02.04.2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/654/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
NYLON SLEEVE Polyamides in primary forms – other.	76000Kg	NYLON YARN - Various Grades (Relevant donor)	77520Kg

RA may take consequential action as per Policy / Procedures.

Case No.:37/1/87-ALC1/2020	Party Name:VACMET INDIA LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
72 HQ File :01/87/050/00657/AM21/	RLA File :06/24/040/00094/AM20/	Lic.No/Date:0610039473 13.04.2020	
Decision : The committee noted that a D/L was issued to firm on 24.07.2020 and reminder dated 23.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:38/1/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
73 HQ File :01/87/050/00658/AM21/	RLA File :50/24/040/00009/AM20/	Lic.No/Date:5010002677 13.04.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.			

Case No.:39/1/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
74 HQ File :01/87/050/00659/AM21/	RLA File :50/24/040/00008/AM20/	Lic.No/Date:5010002676 13.04.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.			

Case No.:1/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
75 HQ File :01/87/050/00738/AM21/	RLA File :03/95/040/00838/AM20/	Lic.No/Date:0310836510 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:2/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
76 HQ File :01/87/050/00739/AM21/	RLA File :03/95/040/01196/AM20/	Lic.No/Date:0310836512 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.			

77	Case No.:3/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00740/AM21/	RLA File :03/95/040/01038/AM20/	Lic.No/Date:0310836521 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
78	Case No.:4/4/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00741/AM21/	RLA File :03/94/040/00882/AM20/	Lic.No/Date:0310836541 05.06.2020	
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				
79	Case No.:5/4/87-ALC1/2020	Party Name:CONSOLIDATED WOOD INDUSTRIES	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00742/AM21/	RLA File :10/24/040/00016/AM21/	Lic.No/Date:1010060522 08.06.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 04.11.2020. However, firm has not replied the DL. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				
80	Case No.:6/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00743/AM21/	RLA File :03/95/040/00066/AM21/	Lic.No/Date:0310836575 08.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
81	Case No.:8/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00745/AM21/	RLA File :03/95/040/00131/AM21/	Lic.No/Date:0310836608 09.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
82	Case No.:9/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00746/AM21/	RLA File :03/95/040/00130/AM21/	Lic.No/Date:0310836609 09.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक निदेशक कार्यालय/01/001
निदेशक कार्यालय महानिदेशालय/001
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

83	Case No.:10/4/87-ALC1/2020	Party Name:A.K. RUBBER	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00747/AM21/	RLA File :52/24/040/00014/AM21/	Lic.No/Date:5210043429 10.06.2020	
	Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 25.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
84	Case No.:11/4/87-ALC1/2020	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00748/AM21/	RLA File :08/24/040/00012/AM21/	Lic.No/Date:0810147934 11.06.2020	
	Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 28.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
85	Case No.:13/4/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00750/AM21/	RLA File :07/24/040/00063/AM21/	Lic.No/Date:0710116589 11.06.2020	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Net content of PE & EVA separately in export.			
86	Case No.:14/4/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00751/AM21/	RLA File :03/94/040/00151/AM21/	Lic.No/Date:0310836644 12.06.2020	
	Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
87	Case No.:15/4/87-ALC1/2020	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00752/AM21/	RLA File :07/24/040/00076/AM21/	Lic.No/Date:0710116607 16.06.2020	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Catalogue submitted is for exceed 1018 & not for import item Metallocene Polyethylene Granules. b) Specific function of this item in export.			

Ashish Kumar
 निदेशक, उद्योग विभाग
 उप निदेशक (विदेशी व्यापार)
 निदेशक (उद्योग) महानिदेशक (उद्योग)
 सहायक निदेशक (उद्योग)
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No.:16/4/87-ALC1/2020	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
HQ File :01/87/050/00753/AM21/	RLA File :06/24/040/00013/AM21/	Lic.No/Date:0610039515 16.06.2020	
88 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/753/AM21, the Committee decided to ratify the license as under:-			
Export item PE LINER	Quantity 23810Kg	Import item LLDPE	Quantity 24000.500Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:17/4/87-ALC1/2020	Party Name:TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
HQ File :01/87/050/00754/AM21/	RLA File :10/24/040/00023/AM21/	Lic.No/Date:1010060557 17.06.2020	
89 Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 05.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:18/4/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
HQ File :01/87/050/00755/AM21/	RLA File :03/94/040/00159/AM21/	Lic.No/Date:0310836739 18.06.2020	
90 Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

Case No.:19/4/87-ALC1/2020	Party Name:RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
HQ File :01/87/050/00756/AM21/	RLA File :07/24/040/00082/AM21/	Lic.No/Date:0710116626 19.06.2020	
91 Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 05.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:20/4/87-ALC1/2020	Party Name:GRINDWELL NORTON LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
HQ File :01/87/050/00757/AM21/	RLA File :03/94/040/00155/AM21/	Lic.No/Date:0310836773 22.06.2020	
92 Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			

	Case No.:21/4/87-ALC1/2020	Party Name:LAMIFABS & PAPERS PVT. LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
93	HQ File :01/87/050/00758/AM21/	RLA File :03/95/040/00169/AM21/	Lic.No/Date:0310836831 23.06.2020	
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

	Case No.:23/4/87-ALC1/2020	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Deferred
94	HQ File :01/87/050/00760/AM21/	RLA File :07/24/040/00095/AM21/	Lic.No/Date:0710116655 25.06.2020	
Decision: The committee noted that the case has been referred to Technical Expert for examination and deferred the case.				

	Case No.:24/4/87-ALC1/2020	Party Name:LOTUS ROOFINGS PRIVATE LIMITED,	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00761/AM21/	RLA File :04/24/040/00041/AM21/	Lic.No/Date:0410166842 25.06.2020	
95	Decision : : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/761/AM21, the Committee decided to ratify the license as under:-			
	Export item POLYCARBONATE PLAIN / EMBOSSED MAX LITE DIAMOND / DIAMOND CRYSTAL SHEET/ HOLLOW SHEET	Quantity 785185Kg	Import item POLYCARBONATES PC 0703R GC 9AT PC MASTER BATCH	Quantity 777760Kg 46665Kg
RA may take consequential action as per Policy / Procedures.				

	Case No.:25/4/87-ALC1/2020	Party Name:PLASTIC PRODUCTS ENGINEERING COMPANY	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
96	HQ File :01/87/050/00762/AM21/	RLA File :08/24/040/00073/AM21/	Lic.No/Date:0810148008 25.06.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 05.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

	Case No.:26/4/87-ALC1/2020	Party Name:BULKLINER LOGISTICS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
97	HQ File :01/87/050/00763/AM21/	RLA File :10/24/040/00026/AM21/	Lic.No/Date:1010060567 26.06.2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				

- a) Exact Polymer material of item No.1 & 5.
b) Exact specific material & size of import item No.3 & 4.

98	Case No.:27/4/87-ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00764/AM21/	RLA File :08/24/040/00074/AM21/	Lic.No/Date:0810148019 26.06.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.				
99	Case No.:29/4/87-ALC1/2020	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00766/AM21/	RLA File :02/24/040/00035/AM21/	Lic.No/Date:0210209947 02.07.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to Deptt. of C&PC for examination and deferred the case.				
100	Case No.:30/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00767/AM21/	RLA File :02/24/040/00036/AM21/	Lic.No/Date:0210209953 03.07.2020	
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 25.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				
101	Case No.:31/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00768/AM21/	RLA File :02/24/040/00037/AM21/	Lic.No/Date:0210209954 03.07.2020	
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 25.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				
102	Case No.:32/4/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
	HQ File :01/87/050/00769/AM21/	RLA File :02/24/040/00038/AM21/	Lic.No/Date:0210209955 03.07.2020	
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 24.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.				

Dilip Kumar
डिलीप कुमार/DILIP KUMAR
उप महा निदेशक विदेश व्यापार/DGFT
विदेश व्यापार महा निदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

103	Case No.:33/4/87-ALC1/2020	Party Name:DSM INDIA PVT. LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00770/AM21/	RLA File :31/83/040/00026/AM21/	Lic.No/Date:3110067785 06.07.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/770/AM21, the Committee decided to ratify the license as under:-				
103	Export item	Quantity	Import item	Quantity
	AKULON K224-G6\BK00001 (30% GLASS FIBER REINFORCED PA6 COMPOUND)	73500Kg	Nylon 6 Chips/Granules Base Polymer Glass Fiber Chopped Strands Reinforcing Material	50053.500Kg 22197Kg
Note: Items No. 3 & 4 are indigenous and therefore not allowed.				
RA may take consequential action as per Policy / Procedures.				

104	Case No.:34/4/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00771/AM21/	RLA File :03/94/040/00221/AM21/	Lic.No/Date:0310837041 06.07.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/771/AM21, the Committee decided to ratify the license as under:-				
104	Export item	Quantity	Import item	Quantity
	P P Compound (Containing 20+/-1% Polypropylene and 80+/-1% Calcium Carbonate)	52MT	Polypropylene Resin Calcium Carbonate	10.400MT 41.600MT
RA may take consequential action as per Policy / Procedures.				

105	Case No.:35/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00772/AM21/	RLA File :03/95/040/00191/AM21/	Lic.No/Date:0310837063 07.07.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

106	Case No.:37/4/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00774/AM21/	RLA File :03/94/040/00243/AM21/	Lic.No/Date:0310837104 09.07.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/774/AM21, the Committee decided to ratify the license as under:-				

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Export item	Quantity	Import item	Quantity
Blended Polyol (Ecopuf PE 7545 BF)	1Kg	Phthalic Anhydride	0.1057Kg
		Diethylene Glycol	0.1521Kg
		Propylene Oxide	0.0325Kg
		Triethyl Phosphate	0.080Kg
		Surfactant (Dabco DC193)	0.016Kg
		Catalyst (Polycat 5)	0.006Kg
		Catalyst (Polycat 8)	0.015Kg

RA may take consequential action as per Policy / Procedures.

	Case No.:38/4/87-ALC1/2020	Party Name:SAGAR POLYTECHNIK LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
107	HQ File :01/87/050/00775/AM21/	RLA File :24/24/040/00024/AM21/	Lic.No/Date:2410043151 09.07.2020	
	Decision : The committee noted that a D/L was issued to firm on 07.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
	Case No.:39/4/87-ALC1/2020	Party Name:A.K. RUBBER	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
108	HQ File :01/87/050/00776/AM21/	RLA File :52/24/040/00025/AM21/	Lic.No/Date:5210043455 09.07.2020	
	Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 24.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
	Case No.:40/4/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
109	HQ File :01/87/050/00777/AM21/	RLA File :03/95/040/00190/AM21/	Lic.No/Date:0310837130 10.07.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:41/4/87-ALC1/2020	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected
110	HQ File :01/87/050/00778/AM21/	RLA File :08/24/040/00072/AM21/	Lic.No/Date:0810148086 10.07.2020	
	Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 24.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.			
111	Case No.:42/4/87-ALC1/2020	Party Name:GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Rejected

A. K. P. Kumar
 दिलीप कुमार / DILIP KUMAR
 उप महा निदेशक विदेश व्यापार / Dy. Secy
 विदेश व्यापार महा निदेशालय / Dy. Secy
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	HQ File :01/87/050/00779/AM21/	RLA File :34/24/040/00056/AM21/	Lic.No/Date:3410046208 10.07.2020																													
Decision : The Committee considered the case as per agenda and noted that no satisfactory reply given by the firm. Therefore, Committee decided to reject the case.																																
	Case No.:43/4/87- ALC1/2020	Party Name:GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred																												
112	HQ File :01/87/050/00780/AM21/	RLA File :33/24/040/00003/AM21/	Lic.No/Date:3310030706 10.07.2020																													
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.																																
	Case No.:44/4/87- ALC1/2020	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Approved																												
	HQ File :01/87/050/00781/AM21/	RLA File :08/24/040/00088/AM21/	Lic.No/Date:0810148133 15.07.2020																													
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/781/AM21, the Committee decided to ratify the license as under:-																																
113	<table><tr><td>Export item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>PVC pipe</td><td>700000Kg</td><td>PVC RESIN</td><td>630000Kg</td></tr><tr><td></td><td></td><td>LEAD STABILIZER</td><td>14000Kg</td></tr><tr><td></td><td></td><td>STEARIC ACID</td><td>538Kg</td></tr><tr><td></td><td></td><td>POLYETHYLENE WAX</td><td>1077Kg</td></tr><tr><td></td><td></td><td>TITANIUM DIOXIDE</td><td>4846Kg</td></tr><tr><td></td><td></td><td>CALCIUM CARBONATE</td><td>49538Kg</td></tr></table>				Export item	Quantity	Import item	Quantity	PVC pipe	700000Kg	PVC RESIN	630000Kg			LEAD STABILIZER	14000Kg			STEARIC ACID	538Kg			POLYETHYLENE WAX	1077Kg			TITANIUM DIOXIDE	4846Kg			CALCIUM CARBONATE	49538Kg
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PVC pipe	700000Kg	PVC RESIN	630000Kg																													
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		CALCIUM CARBONATE	49538Kg																													
RA may take consequential action as per Policy / Procedures.																																
	Case No.:45/4/87-ALC1/2020	Party Name:VAGMINE OVERSEAS PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected																												
114	HQ File :01/87/050/00782/AM21/	RLA File :05/24/040/00172/AM21/	Lic.No/Date:0510414637 15.07.2020																													
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 30.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.																																
	Case No.:46/4/87- ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Rejected																												
115	HQ File :01/87/050/00783/AM21/	RLA File :02/24/040/00044/AM21/	Lic.No/Date:0210209981 15.07.2020																													
Decision : The committee noted that a D/L was issued to firm on 11.08.2020 and reminder dated 23.09.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.																																

116	Case No.:47/4/87-ALC1/2020	Party Name:VACMET INDIA LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00784/AM21/	RLA File :06/24/040/00020/AM21/	Lic.No/Date:0610039548 17.07.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 05.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

117	Case No.:9/7/87-ALC1/2020	Party Name:MRL TYRES LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00841/AM21/	RLA File :05/24/040/00219/AM21/	Lic.No/Date:0510414875 11.08.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.				

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Case No.:1/7/87-ALC1/2020	Party Name:AXARDEEP POLYMERS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
HQ File :01/87/050/00833/AM21/	RLA File :34/24/040/00162/AM21/	Lic.No/Date:3410046375 07.09.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/833/AM21, the Committee decided to ratify the license as under:-			
Export item PVC FOAM SHEET/PVC FOAM BOARD OF VARIOUS THICKNESSES	Quantity 168000Kg	Import item PVC RESIN GRADE B-57 (POLY VINYLCHLORIDE - SUSPENSION GRADE) ACRYLIC PROCESSING AID LP-90H & LP-175	Quantity 102837Kg 16618Kg
RA may take consequential action as per Policy / Procedures.			

119	Case No.:2/7/87-ALC1/2020	Party Name:SI GROUP - INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00834/AM21/	RLA File :03/95/040/00354/AM21/	Lic.No/Date:0310838128 07.09.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 29.12.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

120	Case No.:3/7/87-ALC1/2020	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00835/AM21/	RLA File :03/95/040/00357/AM21/	Lic.No/Date:0310838184 09.09.2020	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/DG, DCEA
 विदेश व्यापार महाविदेशालय, भारत
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 30.12.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

121	Case No.:14/7/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00846/AM21/	RLA File :34/24/040/00158/AM21/	Lic.No/Date:3410046392 11.09.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/846/AM21, the Committee decided to ratify the license as under:-				
Export item		Quantity	Import item	Quantity
ALKYD RESIN VLK-3154-47%		52800Kg	PTHALIC ANHYDRIDE	9827Kg
			GLYCERINE	6207Kg
RA may take consequential action as per Policy / Procedures.				

122	Case No.:15/7/87-ALC1/2020	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00847/AM21/	RLA File :34/24/040/00159/AM21/	Lic.No/Date:3410046393 11.09.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/847/AM21, the Committee decided to ratify the license as under:-				
Export item		Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION-8152-C (Resin containing 70%)		1Kg	Neo Pentyl Glycol	0.3409Kg
			Phthalic Anhydride	0.3060Kg
			Adipic Acid	0.1470Kg
			MIX-XYLENE	0.3060Kg
RA may take consequential action as per Policy / Procedures.				

123	Case No.:16/7/87-ALC1/2020	Party Name:M/S MULTIPRENE INTERNATIONALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00848/AM21/	RLA File :03/95/040/00360/AM21/	Lic.No/Date:0310838258 14.09.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 06.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

124	Case No.:17/7/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00849/AM21/	RLA File :02/24/040/00072/AM21/	Lic.No/Date:0210210102 15.09.2020	
Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 06.11.2020. However, firm has not replied the DL Therefore, committee decided that a				

reminder to firm in this regard may be issued and deferred the case.

125	Case No.:18/7/87-ALC1/2020	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00850/AM21/	RLA File :52/24/040/00046/AM21/	Lic.No/Date:5210043535 15.09.2020	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 06.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

126	Case No.:19/7/87-ALC1/2020	Party Name:WICTOR COMPOUNDING (INDIA) PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00851/AM21/	RLA File :05/24/040/00293/AM21/	Lic.No/Date:0510415242 17.09.2020	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 06.11.2020. However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

127	Case No.:20/7/87-ALC1/2020	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00852/AM21/	RLA File :03/95/040/00365/AM21/	Lic.No/Date:0310838355 18.09.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.			

128	Case No.:21/7/87- ALC1/2020	Party Name:CALCO POLY TECHNIK PVT LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Approved
	HQ File :01/87/050/00853/AM21/	RLA File :05/23/040/00173/AM21/	Lic.No/Date:0510415268 18.09.2020	
	Decision : : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/853/AM21, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
30%GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND		74381.370Kg	GLASS FIBER/CHOPPED STRANDS	22314.410Kg
			NYLON 6 CHIPS	48347.890Kg
RA may take consequential action as per Policy / Procedures.				

129	Case No.:22/7/87-ALC1/2020	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00854/AM21/	RLA File :52/24/040/00048/AM21/	Lic.No/Date:5210043539 18.09.2020	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGTA
विदेश व्यापार महाविभाग/DGFT
दार्जिलिंग एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that the hard copy has been furnished by the firm. Committee considered the case and decided to refer the hard copy to DPIIT for examination and deferred the case.

130	Case No.:2/10/87-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00925/AM21/	RLA File :56/24/040/00005/AM21/	Lic.No/Date:5610005978 05.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

131	Case No.:3/10/87-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00926/AM21/	RLA File :56/24/040/00014/AM21/	Lic.No/Date:5610005979 05.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

132	Case No.:1/10/87-ALC1/2020	Party Name:KUMAR ARCH TECH PVT. LTD.,	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00924/AM21/	RLA File :13/24/040/00049/AM21/	Lic.No/Date:1310049728 06.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

133	Case No.:4/10/87-ALC1/2020	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00927/AM21/	RLA File :05/23/040/00277/AM21/	Lic.No/Date:0510415829 10.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

134	Case No.:5/10/87-ALC1/2020	Party Name:R.R.KABEL LIMITED,	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00928/AM21/	RLA File :03/95/040/00526/AM21/	Lic.No/Date:0310839607 19.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

135	Case No.:6/10/87-ALC1/2020	Party Name:SUNLEX FABRICS PVT. LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00929/AM21/	RLA File :24/24/040/00047/AM21/	Lic.No/Date:2410043326 19.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

136	Case No.:7/10/87-ALC1/2020	Party Name:K K POLYCOLOR ASIA LIMITED.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00930/AM21/	RLA File :02/24/040/00160/AM20/	Lic.No/Date:0210210234 19.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

137	Case No.:13/10/87-ALC1/2020	Party Name:SHYAMALI EXPORT,	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00936/AM21/	RLA File :04/24/040/00144/AM21/	Lic.No/Date:0410167323 20.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

138	Case No.:15/10/87-ALC1/2020	Party Name:AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LTD	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00938/AM21/	RLA File :07/24/040/00227/AM21/	Lic.No/Date:0710117303 20.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

139	Case No.:10/10/87-ALC1/2020	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:10/87-ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00933/AM21/	RLA File :03/95/040/00536/AM21/	Lic.No/Date:0310839677 23.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

140	Case No.:8/10/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2020	Status: Deferred
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			30.12.2020	
	HQ File :01/87/050/00931/AM21/	RLA File :03/94/040/00634/AM21/	Lic.No/Date:0310839689 24.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

141	Case No.:11/10/87- ALC1/2020	Party Name:R R KABEL LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00934/AM21/	RLA File :03/95/040/00544/AM21/	Lic.No/Date:0310839703 24.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

142	Case No.:12/10/87- ALC1/2020	Party Name:R R KABEL LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00935/AM21/	RLA File :03/95/040/00545/AM21/	Lic.No/Date:0310839704 24.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

143	Case No.:14/10/87- ALC1/2020	Party Name:G L S FILMS INDUSTRIES PVT LTD	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00937/AM21/	RLA File :05/23/040/00293/AM21/	Lic.No/Date:0510415974 24.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

144	Case No.:9/10/87- ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:10/87- ALC1/2020 30.12.2020	Status: Deferred
	HQ File :01/87/050/00932/AM21/	RLA File :03/94/040/00657/AM21/	Lic.No/Date:0310839727 25.11.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
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